

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 396/TT/2025

Subject : Petition for determination of transmission tariff of the APTRANSCO-owned Intra-State Transmission Lines which facilitated flow of inter-State power for the period from 1.11.2020 to 31.3.2021 for inclusion in POC Mechanism.

Petitioner : Transmission Corporation of Andhra Pradesh Limited (APTRANSCO)

Respondents : Transmission Corporation of Telangana Limited (TANTRANSCO) & 7 Others

Date of Hearing : **19.3.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Ekssha Kashyap, Advocate, APTRANSCO
Shri Sidhant Kumar, Advocate, APTRANSCO
Ms. Moomal Joshi, Advocate, APTRANSCO

Record of Proceedings

The matter was heard through a virtual hearing.

2. During the hearing, the learned counsel for the Petitioner sought time to comply with the Commission's direction given vide RoP for the hearing dated 19.12.2025 and requested that the matter be adjourned.
3. None appeared on behalf of the Respondents, and no reply has been filed by the Respondents in the matter despite notice.
4. In consideration of the request of the learned counsel for the Petitioner, the Commission directed the Petitioner to submit the information called for vide RoP for the hearing dated 19.12.2025, on an affidavit within two (2) weeks.
5. The Commission further directed the Respondents, as a final opportunity, to file their respective replies, within two weeks, with an advance copy to the Petitioner, who may file its rejoinder, within a week, thereafter
6. The Petition will be listed for hearing on **14.5.2026**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

